

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1024
ANSWERED ON:20.03.2012
INSURANCE SCHEME
Kaswan Shri Ram Singh

Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of various crops included under various insurance schemes for farmers in the country including Rajasthan;
- (b) the total hectare of land under various crops covered under the insurance schemes and the amount of premium collected during the last three years, State-wise and crop-wise;
- (c) the details of crop insurance claims and premiums paid during the said period, State-wise and crop-wise including Rajasthan;
- (d) whether the Government has received any complaints regarding non-payment of claims to the farmers;
- (e) if so, the details thereof; and
- (f) the action taken by the Government thereon?

Answer

MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR)

(a) to (c): Details are at Annexure- I to X.

(d) to (f): All the admissible claims are settled/paid as per provisions of the schemes. However, some complaints from farmers are received from time to time. Some of the complaints are: delayed payment of claims, under payment of claims on account of incorrect submission of insurance proposals by banks; unrealistic assessment of crop loss due to large unit area of insurance etc. As far as possible, all the complaints are suitable addressed.